

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:5424

ANSWERED ON:28.04.2010

CASES OF DISPROPORTIONATE ASSETS REGISTERED BY CBI

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Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of cases of corruption and disproportionate assets registered by the CBI under the Prevention of Corruption Act and Indian Penal Code, during the last three years;
- (b) the number of cases against Gazetted Officers and Non-Gazetted Officers, category-wise;
- (c) the number of them challenged, and the challenged percentage, category-wise;
- (d) the number of challenged cases which have resulted in conviction and the conviction percentage, category-wise; and
- (e) out of total number of convicted Gazetted Officers, the break-up in servicewise (IAS, IPS, IRS etc.)?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs (SHRI PRITHVIRAJ CHAVAN)

(a): The number of corruption cases, including cases relating to possession of disproportionate assets registered by CBI under Prevention of Corruption Act during the last three years and the current year is as under:-

Year Number of corruption
cases including DA
cases registered
under PC Act.

2007 688

2008 744

2009 795

2010# 212

(upto 31.03.2010)

(b): The number of gazetted and non-gazetted officers of the Government involved in the cases registered by CBI during the said period is as under:-

Year Number of cases
Gazetted Non-Gazetted

2007 580 700

2008 660 1634

2009 775 532

2010# 193 126

(upto 31.3.2010)

(c): Year-wise number of corruption cases charge sheeted and charge sheet percentage is as under :-

Year	No. of corruption cases charge sheeted	%age of corruption cases charge sheeted.
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2007	507	77.28
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2008	521	77.52
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2009	269	82.76
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2010#	5	83.33
# (upto 31.3.2010)		

(d): Year-wise number of cases that ended in the conviction and conviction percentage is as under :-

Year	Cases ended in conviction	Conviction rate (%)
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2007	426	67.7
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2008	382	66.2
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2009	719	64.4
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2010#	149	72.71
# (upto 31.03.2010)		

(e): This information is not maintained centrally.